



From,
Hira Singh Bonal
Registrar General,
High Court of Uttarakhand,
Nainital.

To,
All the District Judges/
Principal Judge/Judges, Family Courts,
State Judiciary, Uttarakhand.

C.L. No. 08 UHC/XVII-3/Ins./2019,

Dated: September 05, 2019

Subject: Submission of monthly report regarding the assessment of judgments of the Judicial Officers.

Sir/Madam,

In continuation of C.L. No. 08/UHC/D.R.(1)/2011 dated: July 20/21, 2011 and C.L. No. 17/UHC/XVII-31/D.R.(1)/2010 dated : May 02, 2014 and in partial modification of C.L. No.14/UHC/XVII-31/D.R.(1)/2010, dated: November 24, 2010, on the subject noted above, I have been directed to request you that from now, instead of sending hard copies of judgments, only the case no., name of the party, date of the judgment and the date, when the judgment is uploaded on the official website of the District Court may be mentioned in the letters, for scrutiny by the Hon'ble Judgment Committee. In no case, hard copy of the judgment be sent to the Hon'ble Court.





You are, further, requested to ensure that all the judgments have been uploaded on the website and are available on the website for perusal.

Further, Principal Judge/Judges, Family Courts are requested to submit soft copies of judgments through e-mail to the High Court.

You are, therefore, informed accordingly.

Regards

Yours faithfully,

(Hira Singh Bonal)

6173
No. UHC/XVII-3/Ins./2019,

Dated: September 05, 2019

Copy to:-

1. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Nainital.
2. All the Registrars of the Court.
3. NIC, High Court of Uttarakhand, Nainital.
4. Guard File.

Hira Singh Bonal
Registrar General 5/9/19